

To,

RIYO ADVERTISING

Subject : Public Announcement for Voluntary Liquidation of

AGG DEVELOPERS PRIVATE LIMITED

Sir/Madam,

I , CS CHAYA GUPTA, is appointed as a liquidator of AGG DEVELOPERS PRIVATE LIMITED and intends to make Public Announcement of Voluntary Liquidation of the said company in two separate newspaper, on **15th September 2021**- One being 'English' and the other being 'Hindi' edition in Madhya Pradesh. The contents of the said public announcement are herein attached with this mail.

For the above mentioned public announcement please provide us various sizes, their respective rates and draft advertisement wherein the letters used shall be legible and readable.

Sincerely,



Chaya Gupta

911, Apollo Premier
Near Vijay Nagar Square
Indore-452010

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

For The Attention of the Stakeholders of
AGG DEVELOPERS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	AGG DEVELOPERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/07/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC-GWALIOR
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U70101MP2013PTC031179
5.	ADDRESS OF THE REGISTERED OFFICE	31, RAMNAGAR DEWAS-455001, MP
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10 September 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CHAYA GUPTA REGISTRATION NO.- IBBI/IPA-002/IP-N00984/2020-21/13133 Address: 911, Apollo Premier, Near Vijay Nagar Square, Indore - 452010 0731-4070626, 98270-22665 <i>mail id:- vl.aggpl@gmail.com</i>
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09 th October 2021

Notice is hereby given that the AGG DEVELOPERS PRIVATE LIMITED has commenced voluntary liquidation on 10th September, 2021.

The stakeholders of AGG DEVELOPERS PRIVATE LIMITED are hereby called upon to submit a proof of their claims. on or before 09th October, 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 15.09.2021

Place: Indore



Chaya Gupta
Liquidator of

AGG DEVELOPERS PRIVATE LIMITED
IBBI/IPA-002/IP-N00984/2020-21/13133